

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 1116

TO BE ANSWERED ON 24th July, 2018

Price Control of Medicines

†1116. SHRI KAUSHALENDRA KUMAR:
SHRI RAJENDRA AGRAWAL:
SHRI C.N. JAYADEVAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any proposal to bring more drugs including all the essential medicines under price control;
- (b) if so, the details thereof;
- (c) the details of drugs brought under price control along with the reduction in the prices in the recent past;
- (d) whether the consumers have benefited as a result thereof; and
- (e) if so, the details thereof along with the efforts being made to monitor the price control mechanism?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) & (b): National Pharmaceutical Pricing Authority (NPPA), as an ongoing process, fixes the ceiling prices of the formulations as and when formulations are included in the National List of Essential Medicines (NLEM).

(c): NPPA fixes the ceiling prices of medicines listed in the Schedule - I of Drugs (Prices Control) Order, 2013 (DPCO, 2013). Till June 2018, the Government has fixed the ceiling prices of 851 medicines (including 4 medical devices i.e. Cardiac stents, drug eluting stents, condoms and intra uterine devices) under Revised Schedule - I based on National List of Essential Medicines, 2015 (NLEM, 2015).

The details of reduction in prices of scheduled formulations effected under DPCO, 2013 as compared to the highest price prevailing prior to the announcement of DPCO, 2013 for formulation of NLEM, 2015 (Revised Schedule - I) are as follows:

<u>Statement showing reduction in ceiling prices of scheduled formulations with respect to maximum price under NELM 2015</u>	
<u>% reduction with respect to Maximum Price</u>	<u>No. of scheduled formulations</u>
0<= 5%	234
5<=10%	134
10<=15%	98
15<=20%	98
20<=25%	93
25<=30%	65
30<=35%	46
35<=40%	24
Above 40%	59
Total formulations in NLEM, 2015	851

(d) & (e): The fixation of ceiling prices/MRP has resulted in a total saving of Rs. 11,463 crore to the public after implementation of DPCO, 2013. This includes the saving of Rs. 4,547 crore on account fixation of ceiling price of coronary stents (including re-fixation) and Rs. 1,500 crore on account of price fixation of Knee implants. The saving to consumer since May 2014, on account of the revision/price fixation is as under:-

Particulars	Saving to consumer (Rs. in Crore)
Under NLEM, 2011 from May, 2014 to Feb, 2016	2,422
Under NLEM, 2015 from March, 2016 to June, 2018	2,644
Coronary Stents in Feb, 2017 (including re-fixation in Feb, 2018)	4,547
Knee Implants in Aug, 2017	1,500
Para 19 - Cardio and Anti Diabetic in July, 2014	350
TOTAL	11463

NPPA is effectively monitoring the prices of scheduled as well as non-scheduled medicines under DPCO, 2013 so that these formulations are available to public at ceiling prices notified and no manufacturer of non-scheduled formulations can increase more than 10% in price as per provisions of DPCO, 2013. It takes action against companies found overcharging the consumers based on the references received from the State Drugs Controllers / individuals, samples purchased from the open market, reports from market based data and complaints reported through the grievance redressal websites; 'Pharma Jan Samadhan' and 'Centralized Public Grievance Redress and Monitoring System (CPGRAMS)'.
